

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:6871

ANSWERED ON:11.05.2005

SAM VIKAS YOJANA

Ahir Shri Hansraj Gangaram; Gupta Shri Shyama Charan; Khanna Shri Avinash Rai; Modi Shri Sushil Kumar; Yadav Shri Baleshwar

Will the Minister of PLANNING be pleased to state:

- (a) the number of backward districts identified for the `Sam Vikas Yojana` by the Government in the country, State-wise;
- (b) the details of the schemes formulated for development of these backward districts alongwith the amount likely to be spent on the schemes, State-wise, district-wise including the target set for the purpose;
- (c) whether the Government has received any complaints in connection with the alleged irregularities under the various schemes;
- (d) if so, the details thereof, district-wise and the action taken by the Government in this regard; and
- (e) the details of the contribution and role of the concerned Member of Parliament with regard to monitoring of implementation of these schemes?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN)

(a): The Backward Districts Initiative of the Rashtriya Sam Vikas Yojana covers 147 districts - 115 backward districts and 32 districts affected by left wing extremism. The list of number of districts, State-wise, is enclosed at Annex - 1.

(b): Under the scheme, District Plans are required to be prepared to address the problems of low agricultural productivity, unemployment and to fill critical gaps in physical and social infrastructure. The schemes included in the District Plans are in sectors such as roads and bridges, education, agriculture, energy, irrigation, health, livelihood support, etc. The schemes included in District Plans vary from district to district based on their requirement. Physical and financial targets have been set for each scheme in each District Plan. Each district covered under the scheme is to receive Rs. 45 crore over a period of three years on 100 per cent grant basis.

(c): Yes, Sir.

(d): Some complaints have been received from the Members of Parliament regarding irregularities in implementation of schemes included in the District Plans of Unnao, Hardoi, Mirzapur and Chitrakoot districts of Uttar Pradesh and Chatra district of Jharkhand. These complaints have been referred to the concerned State Governments and they have been requested to furnish reports to the Planning Commission in this regard.

(e): As per the guidelines of the scheme, peoples` participation and involvement of PRIs, NGOs and Self Help Groups is to be ensured at every stage including plan formulation, implementation and monitoring. Although, the guidelines do not specify the role of Members of Parliament, they may, however, send in their suggestions to the State Governments / district administrations in this regard.

Annex - I

List of number of districts, State-wise, referred to in reply to part (a) of Lok Sabha Unstarred Question No. 6871 for answer on 11.05.2005 regarding Sam Vikas Yojana.

Number of districts, State-wise, covered under the Backward Districts Initiative of the Rashtriya Sam Vikas Yojana.

Sl.No. Name of the State Number of districts covered

1. Andhra Pradesh 10

2. Arunachal Pradesh 1

3. Assam 5

4. Bihar	21
5. Chhattisgarh	8
6. Gujarat	3
7 Haryana	1
8. Himachal Pradesh	2
9. Jammu & Kashmir	3
10. Jharkhand	16
11. Karnataka	4
12. Kerala	2
13. Madhya Pradesh	10
14. Maharashtra	9
15. Manipur	1
16. Meghalaya	1
17. Mizoram	1
18. Nagaland	1
19. Orissa	5
20. Punjab	1
21. Rajasthan	3
22. Sikkim	1
23. Tamil Nadu	5
24. Tripura	1
25. Uttar Pradesh	21
26. Uttaranchal	3
27. West Bengal	8

Total 147